

Name of the Corporate Debtor: New Chennai Township Private Limited; Date of Commencement of CIRP: 05-07-2019; List of Creditors as on: 26-11-2019; Name of IP: Mr. Lakshminaraynapuram Krishnan Sivaramakrishnan; Last 5 digit of registration number: 10119

[\(Please click here for previous Lists of Creditors\).](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors	497	977228821	454	808268269	6.19		168960552		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	13039106163	5	12240064689	93.79		799041474		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	0								NA
7	Operational creditors (Government Dues)	2	670432	2	670432	0.01		168960552		NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	5636004	2	2089304	0.02		3546700		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	15	15039373	0	0			15039373		Annexure 9
Total		524	14037680793	463	13051092694	100.00		986588099		